

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 2
(IB)-856(PB)/2020

IN THE MATTER OF:

Jones Lang Lasalle Property
Consultants (India) Pvt Ltd
Vs

... **Applicant / Petitioner**

Saha Infratech Pvt Ltd.

... **Respondent**

Order under Section 9 of Insolvency & Bankruptcy Code.

Order delivered on 09.10.2020

ORDER

Renotified to 11.11.2020.


(Nirmala Vincent)
Court Officer

09.10.2020
Deepak